

in the districts of Murshidabad, Maldah, West Dinajpur, Jalpaiguri and Cooch Bihar to provide immediate succour and relief to the harried refugees who are coming over?

The Minister of Rehabilitation (Shri Tyagi): (a) According to the Government of West Bengal about 5,200 persons have migrated from East Pakistan into Murshidabad district, West Bengal since January, 1964.

(b) No regular reception centres have been set up in these districts. But arrangements exist to help the needy migrants, who come through check-posts and to provide relief and transport facilities, in accordance with the Government policy, to those migrants who are willing to be resettled outside the West Bengal State. Gratuitous relief is also extended by the State Government to indigent cases among those who are staying back.

Study Team on Housing

85. Shri Ram Harkh Yadav: Will the Minister of Works and Housing be pleased to state:

(a) whether Government have appointed a team of senior officers to study the progress of housing schemes in the States;

(b) if so, the composition of the team and the details of the work entrusted to them;

(c) whether the said team has examined the housing plan in U.P.; and

(d) if so, the result thereof?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). Senior officers of the Ministry of Works and Housing, viz. the Joint Secretary, the Housing Commissioner and the Housing Adviser, have been asked to visit the States to study the progress of Housing Schemes.

(c) Yes.

(d) The progress so far made during the Third Plan period in U.P. is

not satisfactory. Out of the total allocation of Rs. 1.145 lakhs for Housing Schemes, the State Government have spent only Rs. 263.36 lakhs during the first three years. The urgency of stepping up the pace of Housing Schemes has been impressed upon the State Government, who have agreed to increase the provision for housing during the remaining two years of the Third Plan period and also to gear up the machinery for their implementation.

Central Excise Collectorate for Orissa

86. Shri P. K. Deo: Will the Minister of Finance be pleased to state:

(a) whether there is a proposal to have a separate Central Excise Collectorate for Orissa;

(b) if so, when it is likely to be established; and

(c) what are the considerations for opening a new Collectorate?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Does not arise.

(c) The main considerations are the quantum of Revenue, nature of excisable goods produced, area to be covered, volume of work connected with Land, Air or Sea Customs.

Birth Control by Vaccination

87. Shri P. K. Deo: Will the Minister of Health be pleased to state:

(a) whether Dr. Gerald Swyer, an endocrinologist of London while speaking to the West Midlands branch of British association has recently suggested the feasibility of birth control by vaccination;

(b) if so, the details of the vaccination; and

(c) whether similar experiments have been made in India and if so, the result thereof?